

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:136
ANSWERED ON:27.02.2007
PURCHASE OF STATIONERY
Jha Shri Raghunath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government purchased stationery and other items under Rules 145 and 146, GFRS-2005 from NCCF at much higher rates than the rates prevailing in the Kendriya Bhandar;
- (b) if so, the reasons therefor;
- (c) whether the Government has investigated the matter and start purchasing those items whose rates have been found to be lower in Kendriya Bhandar with immediate effect;
- (d) if so, whether the provisions of new GFRS-2005 do not exclude purchases from Kendriya Bhandar;
- (e) if so, the reasons for not purchasing from Kendriya Bhandar;
- (f) if so, whether similar information with regard to purchases under Rules 145 and 146 of GFRS-2005 pertaining to Delhi Police and all other establishments falling under the Ministry;
- (g) if so, the details thereof; and
- (h) the similar details in respect of purchases by Intelligence Bureau, CRPF, ITBP, BSF and other offices under the Ministry?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

- (a) & (b): The rates of stationery items vary on account of quality, brand, size etc., and as such, a meaningful comparison of rates is possible only after these factors are taken into consideration. There has, however, never been any apprehension about the rates and quality of goods being supplied by NCCF.
- (c) to (e): The provisions of new GFR, 2005 do not exclude purchases from Kendriya Bhandar. This Ministry is not averse to procuring stationery items from Kendriya Bhandar if they fulfill the parameters laid down in the GFR, 2005.
- (f) to (h): The information is being collected and will be laid on the Table of the House.